

FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (c) Government of India had not set up any Committee by the name of Sankaran Committee. However, in this report to the Ministry, the then Director General of Health Services Dr. Sankaran had made wide ranging recommendations regarding post-graduate medical education which were not found acceptable.

Government of India subsequently decided to increase the rate of stipend from Rs. 450/- per month to Rs. 550/- per month with effect from 1.1.1983 for Interns of all the Central Institutions/Hospitals including Statutory/Autonomous Bodies wholly financed by the Central Government.

Reopening of New Zealand High Commission

2063. SHRI MADHAVRAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether New Zealand had expressed the hope to reopen its High Commission in New Delhi this year; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM) : (a) No, Sir.

(b) Does not apply.

Allocation of Funds for Nhava Sheva Port

2064. SHRI MADHAVRAO SCINDIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Planning Commission had been approached for allocation of funds for the Satellite Port at Nhava Sheva;

(b) if so, what was the proposal

made in this regard; and

(c) what was the Planning Commission's response thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) to (c) Yes, a provision of Rs. 25.29 crores was proposed to the Planning Commission for inclusion in the Annual Plan 1983-84 for Nhava Sheva Port Project. Taking into account the delay in acquisition of land etc., an outlay of Rs. 16.65 crores has been approved in the Annual Plan 1983-84 and a provision of Rs. 30 crores has been included in the Annual Plan 1984-85.

Law to Stop Import of Spurious or Substandard Drugs

2065. SHRI MADHAVRAO SCINDIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the present law is inadequate to stop the import of spurious or sub-standard drugs in the country;

(b) if so, the steps being taken to ensure that no such drugs are imported; and

(c) if not, the facts in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) The provisions of the Drugs and Cosmetics Act are considered adequate to stop the import of spurious or sub-standard drugs in the country.

(b) The Drugs and Cosmetics Act 1940 regulates the import, manufacture, distribution and sale of drugs in India. Control over quality of drugs imported into India is exercised by restricting the imports through certain specified ports where the Officers of the Central Drugs

Standard Control Organisation are posted. Whenever a consignment of drug is imported, the bills of entry in respect of the imported consignments are referred to the Officers of the Central Drugs Standard Control Organisation and the imported consignments are inspected and samples drawn for test. If the sample is found on test to be not of standard quality, the drug is not permitted to be imported and is either re-exported to the country from which it was imported or is destroyed.

(c) Does not arise.

पिछड़े क्षेत्रों में नई रेलवे लाइनों का निर्माण तथा लाइनों को बड़ी लाइनों में बदला जाना

2066. श्री बाबूराम परांजपे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) असम, अरुणाचल प्रदेश, मिजोरम मेघालय, नागालैंड, और मणिपुर के छः पिछड़े पहाड़ी राज्यों में रेलवे लाइनों के निर्माण और उन्हें बड़ी लाइनों में बदलने संबंधी निर्धारित मानदण्ड क्या हैं ; और

(ख) क्या मध्य प्रदेश में महाकौशल क्षेत्र को सतपुड़ा पर्वतमाला, महाराष्ट्र में विदर्भ क्षेत्र के चन्द्रपुर गढ़ चिराली क्षेत्र, जहां मुख्यतः आदिवासी रहते हैं, के मामलों में भी रेलवे लाइनों के निर्माण और उन्हें बड़ी लाइनों में बदलने संबंधी अपनाए गए मानदण्ड उपयुक्त रहेंगे ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) और (ख) उत्तर पूर्वी क्षेत्र में चल रही नयी लाइनों और आमान-परिवर्तन परियोजनाओं को मुख्यतः इस क्षेत्र के लोगों की देश के शेष लोगों के साथ भावनात्मक एकता बढ़ाने के विचार से तथा इस क्षेत्र के आर्थिक विकास को प्रोत्साहन देने की दृष्टि से स्वीकृत किया

है। पूर्वोत्तर सीमा रेलवे में उत्तर पूर्वी क्षेत्र की इन परियोजनाओं को लाभांश दायिता से छूट दी जाती है। उत्तर पूर्वी क्षेत्र देश के शेष भाग से दूर दराज होने के कारण बेजोड़ है, अतः इस क्षेत्र के लिए जिस मानदण्ड के आधार पर परियोजनाएं स्वीकृत की गयी हैं वह अन्य क्षेत्रों के लिए उपयुक्त नहीं हो सकती हैं।

जबलपुर गोंडिया नैरोगेज लाइन को बड़ी लाइन में बदलना

2067. श्री बाबू राव परांजपे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने जबलपुर-गोंडिया नैरो-गेज लाइन को बड़ी लाइन में बदलने के लिए भूमि और स्लीपर तथा इस प्रयोजन के लिए खर्च होने वाली सम्भावित धनराशि की व्यवस्था करने का आश्वासन दिया है ; और

(ख) जबलपुर-गोंडिया नैरो-गेज लाइन को बड़ी लाइन में बदलने पर कितनी धन-राशि खर्च होने की संभावना है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) राज्य सरकार द्वारा कोई निश्चित वचनबद्धता दी गयी प्रतीत नहीं होती है।

(ख) जबलपुर-गोंडिया आमान परिवर्तन पर, 1980 की परियोजना रिपोर्ट के अनुसार, उस समय को प्रचलित दरों के अनुसार 53.04 करोड़ रुपये की लागत आने का अनुमान लगाया गया था। वर्तमान लागत इससे कहीं अधिक आयेगी।